

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

TA No. 6/CB/2021, CA (CAA) No. 728/MB/2017

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Adhiraj Infra Estates Pvt. Ltd. & Ors.
Under Section	230-232

For Petitioner (s)

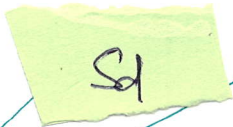
Mr. Saswat K. Acharya,  
 Mr. S. Pholgu,  
 Mr. A. Agarwal,  
 Mr. J. Sahoo,  
 Mr. S. Agrawal,  
 Mr. J. Joshi, Advocates

For Respondent (s)

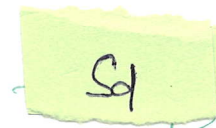
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**ORDER**

Due to paucity of time, matter could not be taken up today. List the matter on 14.11.2022.



**Satya Ranjan Prasad**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**